

GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS

LOK SABHA  
UNSTARRED QUESTION NO. †3700

TO BE ANSWERED ON THE 22<sup>ND</sup> DECEMBER, 2015/PAUSHA 1, 1937 (SAKA)

WOMEN AND JUVENILES IN JAILS

†3700. SHRI CHANDRA PRAKASH JOSHI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there has been a rise in the number of women and juveniles lodged in various jails in the country including NCR;

(b) if so, the details thereof and the total number of women and juveniles lodged in jails separately during each of the last three years and the current year, State-wise;

(c) whether the Government is aware that there is a co-relation among inter-state trafficking of women and juveniles and increasing violence and atrocities against maids in various parts of the country including NCR;

(d) if so, the details thereof and the reaction of the Government in this regard;

(e) whether the Government has received any report from social organizations to check such cases and if so, the details thereof along with the reaction of the Government in this regard;

(f) whether the Government has recently set up any special committee to examine such cases and if so, the details thereof; and

(g) whether the said committee has submitted its report and if so, the details thereof along with the action taken in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) & (b): As per data compiled by the National Crime Records Bureau (NCRB), there were 18,188 women inmates in the jails of the country at the end of 2013 which decreased to 17,681 women inmates at the end of 2014.

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Juvenile offenders are not housed in prisons but are kept in Juvenile Justice Institutions in a child friendly environment. A State/UT wise statement of women inmates lodged in the jails of the country at the end of 2012, 2013 and 2014 is at Annexure.

(c) to (g): There is no concrete evidence of such correlation between trafficking of women, juvenile and violence against maids. However, the Government of India is concerned to protect these vulnerable groups and has taken a number of measures, which are as under:

(i) Enactment of Criminal Law (Amendment) Act, 2013, wherein Section 370 of the Indian Penal Code has been substituted with Section 370 and 370A of IPC which provide for comprehensive measures to counter the menace of Human Trafficking.

(ii) Establishment of Anti Human Trafficking Units(AHTUs) in 225 districts of the country.

(iii) Issued following advisories on Human Trafficking to all States/UTs:

- Advisory for preventing crime of human trafficking dated 9.9.2009.
- Advisory on preventing and combating Human Trafficking during Commonwealth Games dated 10.9.2010.
- Advisory on enrolment of police officials in IGNOU certificate course on Anti Human Trafficking dated 12.1.2011.
- Advisory on missing children - measures needed to prevent trafficking and trace the children - dated 31.1.2012
- Advisory on Human Trafficking as Organised Crime dated 30.4.2012.

- Advisory on Preventing and combating human trafficking in India-dealing with foreign nationals dated 1.5. 2012
- Standard Operation Procedure (SOP) to handle trafficking of children for child labour dated 12.8.2013
- Advisory on MHA Web Portal on Anti Human Trafficking - dated 5.5.2014
- Advisory for associating SSB and BSF in crime meetings dated 23.7.2015

These advisories are available at MHA's Web Portal on Anti Human Trafficking ([www.stophumantrafficking-mha.nic.in](http://www.stophumantrafficking-mha.nic.in)).

(iv) Organization of periodic meetings with Nodal Officers of AHTUs and concerned Ministries to review the efforts taken to combat Human Trafficking.

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Annexure referred to in part (a)&(b) of Lok Sabha Unstarred Question  
No. 3700 for answer on 22.12.2015

S. No.	State/UT	Year 2012	Year 2013	Year 2014
1	Andhra Pradesh	924	899	363
2	Arunachal Pradesh	4	2	4
3	Assam	291	306	294
4	Bihar	928	1100	1091
5	Chhattisgarh	699	821	799
6	Goa	28	28	27
7	Gujarat	562	577	522
8	Haryana	750	830	784
9	Himachal Pradesh	73	96	77
10	Jammu & Kashmir	93	87	82
11	Jharkhand	744	850	865
12	Karnataka	558	584	589
13	Kerala	204	190	171
14	Madhya Pradesh	1181	1086	1150
15	Maharashtra	1338	1559	1430
16	Manipur	33	35	37
17	Meghalaya	12	11	3
18	Mizoram	62	66	60
19	Nagaland	16	12	10
20	Odisha	476	641	538
21	Punjab	1275	1464	1304
22	Rajasthan	695	662	694
23	Sikkim	6	8	6
24	Tamil Nadu	747	707	608
25	Telangana	--	--	446
26	Tripura	28	25	28
27	Uttar Pradesh	3163	3312	3572
28	Uttarakhand	149	182	162
29	West Bengal	1315	1393	1317
30	A & N Islands	9	8	5
31	Chandigarh	41	24	32
32	D & N Haveli	2	0	1
33	Daman & Diu	2	1	1
34	Delhi	540	615	602
35	Lakshadweep	0	0	0
36	Puducherry	3	7	7
	Total	16951	18188	17681

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